

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Civil Contempt Petition No.200/44/2020**

(in OA 200/1146/2019)

Jabalpur, this Friday, the 22nd day of January, 2021**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

Ravi Shankar Pandey, S/o Late S.D. Pandey, aged about 53 years, R/o H.No.69, Baitul Road, Purani Itarsi, District – Hoshangabad MP 461111.

-Petitioner**(By Advocate – Shri A.K. Pare)****V e r s u s**

1. Shailendra Kumar Singh, General Manager, West Central Railway, Opposite Indira Market, Civil Lines, Jabalpur 482001.

2. Uday Borwanker, Divisional Railway Manager, Office of Divisional Railway Manager, West Central Railway, Bhopal M.P. 462024

-Respondents**(By Advocate – Shri Arun Soni)****O R D E R****By Ramesh Singh Thakur, JM.**

Learned counsel for the respondents submits that as per order dated 18.01.2021 (Annexure R-2), the respondents have complied the order dated 10.01.2020 passed by this Tribunal and the General Manager has approved the lower age relaxation in favour of land losers candidate Shri Shivansh Pandey for appointment under the Railways.



- 2.** Learned counsel for the petitioner agrees that the order of this Tribunal has been complied with.

- 3.** Accordingly, this Contempt Petition is closed and the respondents are discharged from the notice of contempt.



(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member